

KARNATAKA TAXPAYERS & PRACTITIONERS ASSOCIATION

(State body of Taxpayers & Practitioners of Karnataka)

O/o Chairman Office: 1st Floor, Katrina Complex, Savarline Road- Shivamogga 577201
Karnataka.

Email: KTTPA2021@gmail.com # Cell: +91 7676558201

Ref/KTTPA / IT Portal 2.0 representations 21-22/03

Smt. Nirmala Sitharaman,
Minister of Finance and Corporate Affairs,
Government of India,
Parliament House
NEW DELHI-110003.

"Submitting to the Email ID fmo@nic.in"

Respected Madam,

Sub: Filing written representation regarding issues/glitches on the new Income Tax Portal 2.0.

Our Association represents Taxpayers at large & Tax Professionals, practicing in direct & indirect taxes from whole Karnataka state. Our Association always represents the concerns and problems faced by these members before the respective tax authorities. This initiative of our Association has proved beneficial for the tax administering authorities, our members and ultimately the tax payers at large.

We all Taxpayers and tax professionals were fully acquainted with the income tax website www.incometaxindiaefiling.gov.in the website when launched was updated from time to time & was proved useful for all tax professionals, taxpayers & the Income-tax department also. Your authority has recently decided to launch a new website www.incometax.gov.in. The idea behind closing the functioning of old website & launching of new one was not predictable to us. If at all the department wants to have any additional features that could have been updated to old website. The launch of new website is at the cost of Rs. 4242 Crores or Rs 6000 Crores only, which is the taxpayers Money, & could be utilized for the Social security of the Taxpayers & Tax Practitioners, if the Old Income Tax portal is updated with the required additional services.

Opinion in large:

1. We find opinion in Large from most of the Taxpayers, Tax Professionals, that to restore Old Income Tax Portal & keep new Income Tax Portal Operational after removing all glitches from 1st April 2022.
2. Requested to handover or assign the new Income Tax portal to Tata Consultancy, reason behind is that, we experienced very bad report from stake holders due to very bad construction of GST portal by Infosys.


17/06/2021

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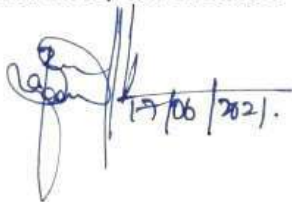
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We find following Issues with the new website Income Tax Portal 2.0:

1. Unable to login in First time
2. Takes 10-15 Minutes for incorporate Login
3. The Option is not made to the Authorised Income Tax Practitioners registered under Income Tax 288 to register as Authorised representative in new Income Tax Portal 2.0
4. DSC not getting registered or updated
5. Forgot password option is not working at all
6. Shown Mismatch in Profile PAN Address V/s ITR Communication Address.
7. Income tax returns in PDF can't be downloaded
8. Income tax acknowledgements in PDF can't be downloaded
9. DIN not getting auto populated in new ITD website.
10. Challan numbers not getting validated
11. Unable to file 15-CA/ 15-CB forms.
12. E proceedings tab not working
13. Old demands outstanding reflected without updating, i.e. After payment still Demand Shown Payable, as shown in previous old Income Tax website.
14. 26Q TDS Previous returns are not shown
15. Block user ID for 4 hours, in Income Tax User ID is PAN, So locking user ID create problems.
16. TCS details are not updated
17. ITR-1 is yet to be enabled for online filing
18. Various filing in respect of Profits and Gains of Business or Profession Forms appears to be enabled for online filing even though we have not filed any forms till now such as viz. Form 10CCB, Form 10CCBBA, Form 10CCBC, Form 10CCBD, Form 10CCC, Form 10CCD, Form 10CCE, Form 10DA, Form 10H, Form 29C , Form 3AC, Form 3AD, Form 3AE, Form 3CE, Form 3CEA, Form 3CEAA, Form 3CEAB, Form 3CEAC, Form 3CEJ, Form 3CEJA, Form 3CEK, Form 3CFA, Form 49C, Form 49D, Form 52A, Form 56F, Form 56FF, Form 6B etc.
19. Other Forms are also appears to be enabled for online even though we have not filled any forms till now - Form 1, Form 10BA, Form 10IE, Form 15CA and Form 15CB - Payments to Non Residents , Form 3, Form 35- Appeal , Form 4- DTVS, Form 67.
20. Form 3CA/3CB/3CD is not enabled.
21. Unable to download offline utility for the filing of ITRs.
22. If any assesses wants to file ITR 4 it can be filed as it appears from review, even though we have not filed any ITR.
23. Assessee details in verification are mapped to assessee profile and they are captured properly as per profile only even though different value is manually entered.
24. Aadhar OTP for authentication is not working.
25. E Filing vault higher security is working properly for enabling DSC as well as disabling DSC but Aadhar authentication for the same is not working
26. JSON Utility not available



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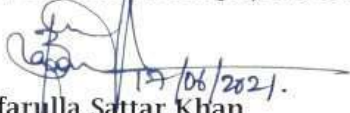
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26. Nature of Employment is made Mandatory, which is difficult for multiple Source of income, not applicable option is not working.
27. Very slow working of Website
28. Profile updating has become a very tedious job. We have to match Aadhar as well as Pan Data. It consumes lot of time. One peculiar mismatch is out of the total address if Single word is missing, for e g. Apartment, still our income tax site shows error as PAN and Aadhar address is not matching. We do not have liberty to change our actual address in our profile. That means now we have to either update our Aadhar address or PAN address, which is unwarranted as Individual, HUF karta can have different address of residence & business place. Also, it is no where compulsory to have Aadhar address as Income tax address only.
29. The primary contact number has been changed to secondary & vice versa. The same is the case with primary email address & secondary email address.
30. More than the above if a small taxpayers and professionals that is having less capacity internet connection then he will not be able to file a single return for the whole day. The purpose of such changes is unknown & unpredictable.
31. It is understood that the prerequisite of running the website is latest version of computer software & high speed internet connection the requirement of Income-tax website, GST website, MCA website & other tax websites related to taxation are different. Why the set up requirements in different tax websites are different.

This is for your Kind information and further quick Actions.

Thank you,
Yours Faithfully

For, Karnataka Taxpayers & Practitioners Association.


Zafarulla Sattar Khan
Chairman.

Cell: +91 7676 558201

Place: Shivamogga
Dated: 17th June 2021.